

In the National Company Law Tribunal, Jaipur

Item No. 203

CP No. (IB)-248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Presstress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

.....Respondent

Order delivered on 17.10.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

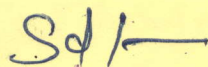
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : None appeared.

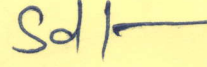
For Respondent(s) : None appeared.

ORDER

Office bearers of NCLT Rajasthan Bar Association vide their letter dated 17.10.2019 have informed that the counsels are on solidarity abstention from appearances in Courts and Tribunals. As no one was present at the time of hearing of the matter, in the best interest of justice, the matter is adjourned to 15.11.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**